

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 1/2006 in CIVIL APPEAL NO. 3870 OF 2006

UNITED INDIA INSURANCE CO. LTD.

Appellant (s)

VERSUS

J.A.INFRA STRUCTURE PVT.LTD.

Respondent(s)

(for appropriate directions in view of non-compliance of this Court's Order dt.
30.8.2006 and office report))

Date: 22/01/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s)

Mr. A.K. De,Adv.

Mr. Ashok K. Mahajan,Adv.

For Respondent(s)

Mr. Rameshwar Prasad Goyal,Adv.

Mr. Jay Savla,Adv.

UPON hearing counsel the Court made the following

O R D E R

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Since a letter has been circulated from which it appears that
appellant wants to withdraw the I.A. Accordingly, the I.A. is
dismissed as withdrawn.

(Ganga Thakur)
PS to Registrar

(Khushi Ram)
Court Master